cities, production is planned to be increased b :

- 1. Incorporating balancing equipment and technological improvements;
- 2. Improved operation and maintenance techniques and clearing the backlog of maintenance and capital repairs.
- (b) In ctfte of Hindustan Steel Ltd., only Bhilai Plant is being considered for expansion, \ hiph is likely to materialise in the begii ning of the Fifth Plan and as such ad itional manpower will be required on y during the next plan period. As per the Manpower Committee Boka-o will have about 13,600 employees i nder Stage I for the plant proper.

ISSUE OF BOGUS RAILWAYS RECEIPTS AT BOMSAY V. T. STATION

- *168. SFRI MULKA GOVINDA REDDY: Will the Minister of RAILWAYS be] leased to state:
- (a) whet ler it is a fact that bogus railway rece pts are being issued by some miscreants at the Victoria Terminus station in Bombay; and
- (b) whetlier Government have investigated into he issue of these bogus receipts; and f so, the action taken there on?

THE MI MISTER OF RAILWAYS (SHRI GU LZARILAL NANDA); (a) No such ca e has come to the notice of the Railway in the recent past.

(b) Does not arise.

BHADR. CHALAM KoVVUR LINE

- *169. SFiRI M. V. BHADRAM: Will the Minister of RAILWAYS be pleased to refer to the answer to Un-starred Question No. 323 given in the P.ajya Sabhi on the 24th February, 1969 and s>ate:
- . (a) whether the revised survey report on the Bha Irachalam Kovvur Line has since been eceived by Government;
- (b) if s<, whether any decision has been taken thereon; and

(c) if the answer to part (a) above be in the negative what are the reasons for the delay?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA):
(a) Not yet, Sir.

- (b) Does not arise.
- (c) The work relating to the earlier survey had to be kept in abeyance to give priority to a more important survey for a doubling work. However, the work has since been completed and the revised report is under finalisation.

PROHIBITION

- •170. DR. Z. A. AHMAD: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:
- (a) whether many State Governments have recently expressed their reluctance to enforce prohibition without getting adequate compensation from the Centre;
- (b) if so, what is the quantum of compensation sought for by the States; and
 - (c) what is the Centre's reaction thereto?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI K. HANU-MANTHAIYA): (a) In 1970 no proposal has been received from State Governments.

(b) and (c) Do not arise.

INDUSTRIAL ESTATES IN RAJASTHAN

- ◆171. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:
- (a) the number of industrial estates set up in the State of Rajasthan during the last three years and the amount of money spent on each of them;
- (b) the number of such industrial estates proposed to be set up in the near future; and
- (c) the facilities that are being given to the owners of industries in such estates?